

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 257 OF 2017

Dated: 17th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

M/s. KKK Hydro Power Limited

...Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Pradeep Mishra
Mr. Manoj Kumar Sharma
for R.1

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Neha Garg for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **20.03.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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